

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 82 / (MAH)/20 17

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.04.2017

NAME OF THE PARTIES: M/s. TRANSWORLD FURTI CHEM PVT. LTD

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 &
Companies Act 1956/~~2013/I & BP Code 2016~~. 230 to 232 of Companies Act 2013. OF THE

| S. No. | NAME | DESIGNATION | SIGNATURE |
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COMMON ORDER

CSP NO.81/230-232/NCLT/MB/MAH/2017

CSP NO.82/230-232/NCLT/MB/MAH/2017

At request of the Regional Director, list this matter on 20-04-2017.

Sd/-

V. NALLASENAPATHY
MEMBER (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
MEMBER (Judicial)